

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/2713/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Dr. Siddhartha Shankar Sharma,
i/c District & Sessions Judge,
Majuli.

Dated Guwahati, ¹⁰ April, 2025.

Sub:- **Station leave.**

Ref:- Your letter No.DSJ(M)/745/2025 Dated 01.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 11.04.2025 till the afternoon of 17.04.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/ 2714 /A, dated, 10-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Signature